

ITEM NO.43

COURT NO.5

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11870/2015

(Arising out of impugned final judgment and order dated 06-04-2015 in SBCMA No. 2218/2011 06-04-2015 in SBCMA No. 3693/2011 06-04-2015 in SBCMA No. 2720/2011 06-04-2015 in SBCMA No. 3777/2011 06-04-2015 in SBCMA No. 3778/2011 06-04-2015 in SBCMA No. 3838/2011 06-04-2015 in SBCMA No. 3839/2011 06-04-2015 in SBCMA No. 4198/2011 06-04-2015 in SBCMA No. 4199/2011 06-04-2015 in SBCMA No. 4200/2011 06-04-2015 in SBCMA No. 153/2014 passed by the High Court Of Judicature For Rajasthan At Jaipur)

BABU LAL AND ORS. & ORS.

Petitioner(s)

VERSUS

M/S VIJAY SOLVEX LTD. AND ORS.

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 2/2015 FOR [PERMISSION TO FILE ANNEXURES] ON IA 3/2015)

Date : 26-11-2018 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Shiv Mangal Sharma, Adv.
Mr. Sitesh Narayan Singh, Adv.
For M/S. Aura & Co., AOR

For Respondent(s) Mr. P. N. Puri, AOR

Mr. Ankur Sood, AOR
Ms. Romila Mandal, Adv.

Mr. Mukesh Kumar Maroria, AOR

Ms. Sushma Suri, AOR

Mrs. V. Mohana, Sr. Adv.
Ms. Aakanksha Kaul, Adv.
Mr. Arvind Kumar Sharma, Adv.

Mr. Vivek Singh, Adv.
Mr. Anurag Rawat, Adv.
For Mr. Irshad Ahmad, AOR

Mr. Gopal Jain, Sr. Adv.
Mr. Tara Chandra Sharma, AOR

Mr. Aditya Singh, Adv.
Mr. Ajay Sharma, AOR

Mr. Narendera M. Sharma, Adv.
Ms. Prachi Gupta Adv.
Mr. Rupesh Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Gopal Jain, learned Senior Counsel
appearing for the respondent/s, list the matter after two weeks.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR